

(a) whether the Public Sector Undertakings/ Financial Institutions under the control of his Ministry have donated funds to the foundations or organisations connected with late leaders Smt. Indira Gandhi and Shri Rajiv Gandhi and to other voluntary organisations/ bodies; and

(b) if so, the details thereof during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b). The information is being collected and will be laid on the Table of the House.

Development Project

848. SHRI HARI KEWAL PRASAD : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government propose to launch any major project in the backward areas of Uttar Pradesh; and

(b) if so, the amount allocated or proposed to be allocated for this purpose?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI BAL RAM SINGH YADAV) : (a) and (b). The development of backward areas in a State is primarily the responsibility of the concerned State Government. In this the State are assisted by the Central Government through Special Central Assistance.

[English]

T.V. Programmes for Regional and Rural Audience

849. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the broad proportion of time allotted for the telecast of programmes meant for the urban and rural audience, separately; and

(b) the steps being taken by the Government to ensure the telecast of programmes to suit the rural and regional audience?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED) : (a) Doordarshan does not allocate time for programmes on this basis.

(b) Besides increasing the duration of regional language programming, Doordarshan is also ensuring an appropriate programme mix in different formats to cater to the widest cross section of its viewers living in rural/urban areas.

[Translation]

Issue of Arms Licences in U.P.

850. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are aware of the fact that arms licences have been issued to the persons of criminal character in Uttar Pradesh during the last two years;

(b) if so, the steps being taken to check it;

(c) whether the Government propose to cancel these licensed and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : (a) to (d). The information is being collected from the Government of Uttar Pradesh and will be laid on the Table of the House.

Film Censor Board

851. SHRI RAM KRIPAL YADAV : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there are clear guidelines for nominating any person to Film Censor Board ;

(b) if so, the details thereof :

(c) whether the Government have received complaints regarding non-compliance of the guidelines while nominating some persons as the members of the board ?

(d) if so, the facts in this regard and

(e) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED) : (a) and (b). Persons from different walks of life, such as social workers, teachers, housewives and others who, in the opinion of the Central Government, are qualified to judge the effect of films on the average audience, are appointed as members of the Board..

(c) No specific complaint has been received by the Government in the recent past.

(d) and (e). Do not arise.

[English]

Oil and Gas Plants in Orissa

852. SHRI K. PRADHANI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state

(a) the number of oil and gas plants functioning in Orissa at present :